

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 49 of 2017

Dated: 16th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

Cairn India Ltd.Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & OrsRespondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ananya Mohan
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1

Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R.2

ORDER

The learned counsel for the Respondents Nos. 2 to 4 has filed memo for delay in filing reply. The delay in filing reply is condoned and let the reply be taken on record.

List the matter on **18.09.2017**. In the meanwhile, pleadings be completed.

(I.J.Kapoor)
Technical Member
pr/kt

(Justice Ranjana P. Desai)
Chairperson